GOVERNMENT OF INDIA MINISTRY OF COAL LOK SABHA UNSTARRED QUESTION NO.1675 TO BE ANSWERED ON 27.07.2022

THEFT OF COAL FROM MINES

1675. SHRI KRUPAL BALAJI TUMANE

Will the Minister of Coal be pleased to state:

- (a) whether the Government received information regarding theft of coal from the mines of Nagpur and Chandrapur districts and if so, the number of persons found guilty along with the action taken against such persons;
- (b) the number of theft incidents occurred in Wekoli last year along with the number of people involved in such incidents;
- (c) the details of average quantity of coal being stolen in a day from Nagpur, Chandrapur and Wakoli mines of Yavatmal districts;
- (d) the steps taken by the Government to check such incidents along with the name of the security agencies deployed in the mines for the safety of coal mines; and
- (e) whether the Government has deputed CISF and its sub-companies for security of Coal India Limited and if so, the reasons for appointing untrained security personnel by the company to guard the mines by replacing CISF in Wekoli mines?

ANSWER

MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES (SHRI PRALHAD JOSHI)

(a) Theft /Pilferage of coal in Nagpur and Chandrapur Districts of WCL and number of persons Arrested /Accused are as follows:-

Sr.	Year	No.of	Qty. of	Appr	Recovery	Apprx.	Loss of	No.of	No.of	Present S	tatus of	Cases
No.		Cases	coal thef		of coal (Metric T	Cost	Revenue (Rs.in la	FIRs	Person Arreste			
			(Metric		onnes)	(Da La	khs)	lodge	d/Accu sed			
			Tonnes)	n lakh s)					sea .			
										Pending	Acquitted	convicted
										Court		

1	2021-2022											
	MAH	18	270.710	9.1001	270.710	9.1001	Nil	18	36	18	-	-
2	2022-2023 (up to 18/07/2022)											
	MAH	16	266.210	14.445	216.210	13.205	1.24	16	27	16	-	-

(b) Theft /Pilferage of coal in WCL (Maharashtra & MP) including Yavatmal District (In Maharashtra) are as under:-

Sr.	year	No.of	Qty.of	Appr	Recovery of coal	Appr	Loss of	No.of	No.of	Prese	nt St	tatus of
No.			coal the ft (Metric Tonnes)	X	(Metric T onnes)	Cost	akhs)	FIRs lodged	Person Arreste d/Accus ed	Cases	<u> </u>	
										Pendi ng Co urt	_	convicte d
1	2021-2022											
	MAH	19	311.680	11.3534	311.680	11.3534	Nil	19	43	19	-	-
	MP	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	-	-	-
2	2022-2023 (Up to 18/07/2022)											
	MAH	16	266.210	14.445	216.210	13.205	1.24	16	27	16	-	-
	MP	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	-	-	-

- (c) There are a few stray cases of coal being stolen which are mentioned at reply given at (b) above.
- (d) Steps taken for control of theft/Pilferage of coal in WCL are as under:
 - I. Each truck reports and make entry at check posts and barrier where all coal laden vehicles are physically checked.
 - II. Patrolling within and outside the mine area by security staff is carried out regularly.
- III. Joint patrolling with local police is carried out in the Area on regular interval.
- IV. Surprise checks / raids by flying squads of CISF / Security Department are carried out regularly.
- V. Security squads have been introduced to check the transportation of coal en-route to Railway Siding.
- VI. Surprise re-weighment of coal laden trucks at weighbridges is carried out at random interval.

- VII. 100% weighment at despatch end and receipt end is carried out during internal transportation of coal.
- VIII. No trucks are allowed for next loading until and unless proof of delivery of previous load is produced at Security Check Post at despatch end.
 - IX. Re-conciliation of weighment is done on regular basis for internal transportation.
 - X. Police is to be informed and proper FIR is lodged in case of theft of coal whenever it takes place during transportation.
 - XI. The defaulting drivers and trucks involved in theft of coal are debarred from carrying out any transportation work within the area.
- XII. Follow-up actions are taken for recovery of pilfered coal or value of coal, if any incident takes place.
- XIII. Implementation of GPS/GPRS Vehicle Tracking system & Geo fencing for coal carrying vehicles, are installed RFID based boom barrier access control system at check posts, implementation of centralised CCTV Surveillance of Road Sale Weighbridges and Check Posts & RF ID based weighment integration at Road Weighbridges through IP Radio Network is to be kept functional round the clock.
- XIV. CISF has been deployed at Pench and Kanhan area for prevention of coal theft / pilferage Cross- Checking by WCL security is done regularly.
- (e) CISF is deployed in Pench and Kanhan area of WCL. In rest of the areas trained departmental Security and Maharashtra State Security Corporation Armed personnel (A Govt. of Maharashtra Undertaking) are deployed.
